

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 108 of 2020**

**IN THE MATTER OF:**

**Vamsidhar Maddipatla & Anr.**

**....Appellants**

**Vs.**

**Teckbond Laboratories Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellants: Mr. R.V. Yogesh and Ms. Snigdha Singh,  
Advocates**

**For Respondents: Mr. G. Rama Chandra Rao and Mr. Kailash  
Jaiswal, Advocates for R- 2, 4 & 5.  
Ms. C.S Suhita Mukhopadhyay, Mr. Abhijit Sinha  
and Mr. Aditya Shukla for R-1,3 & 6.**

**O R D E R**  
**(Virtual Mode)**

**17.11.2020:** For filing of 'Notes of Submission' of Respondent No. 2,4 & 5, at request of the Learned Counsel Mr. G. Rama Chandra Rao, the matter is adjourned to **02<sup>nd</sup> December, 2020** under the caption 'For Admission (After Notice)'. 'Notes of Submission' of Respondent No. 2,4 & 5 can be filed by the Learned Counsel Mr. G. Rama Chandra Rao appearing for them before the office of the Registry within the time granted by this Tribunal, of course after serving due copies to the Learned Counsels appearing for the Appellants and other Learned Counsels appearing for the respective parties.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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